

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Yes, Sir. A section of the people from nearby areas have been protesting against setting up of the Jaitapur Nuclear Power Plant project in Maharashtra.

(b) Their opposition is primarily on apprehensions about the project and nuclear power. In respect of the land acquisition, efforts are on to arrive at an acceptable rehabilitation package in consultation with the State Government. The apprehensions are being addressed through sustained public awareness campaigns following a multi-pronged approach. Accelerated efforts are being made to engage the local communities and address their concerns in a credible manner.

#### **Rules for Civil Nuclear Liability**

†1244. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government has framed the rules to implement the Civil Liability for Nuclear Damage Law;

(b) if so, the facts in this regard alongwith the details of these rules; and

(c) whether as a result of such rules, the countries earlier opposing the original Nuclear Liability Damage Law are satisfied and willing to work with India?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) The Government is in the process of framing rules as provided under the Civil Liability for Nuclear Damage Act, 2010.

(c) Following the passage of the Civil Liability for Nuclear Damage Act, 2010, some potential suppliers have raised certain issues mainly relating to application of 'operators right of recourse' as provided in Section 17 and 'Act to be in addition to any other law' as provided in Section 46 of the Act.

The Government is taking necessary action to implement India's nuclear energy programme, including nuclear power projects in technical cooperation with other countries on the basis of the Civil Liability for Nuclear Damage Act, 2010.

#### **Uranium mines in Andhra Pradesh**

†1245. SHRI RAMCHANDRA PRASAD SINGH:

SHRI RAVI SHANKAR PRASAD:

Will the PRIME MINISTER be pleased to state:

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†Original notice of the question was received in Hindi.